Name of the Corporate Debtor: Indian Steel Corporation Limited; Date of Commencement of CIRP: 06-10-2021; List of Creditors as on: 25-02-2022; Name of IP: Mr. Ajay Joshi; Process Number: 1; Last 5 digitof registration number: 10166

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	<b>Details in Annexure</b>
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	27269510232	5	27098073326	99.27		171436906		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	367	51172217	367	20251686	0.07	28341701	818932	1759896	Annexure 6
7	Operational creditors (Government Dues)	5	1255491677	5	2671022	0.01	1091113047		128748919	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	146	194027577	146	177134231	0.65	1608000	6380636	8904710	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		523	28770201703	523	27298130265	100.00	1121062748	211595163	139413525	